

**GOVERNMENT OF INDIA**  
**MINISTRY OF FINANCE**  
**DEPARTMENT OF EXPENDITURE**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3588**  
*Monday, March 16, 2020/Phalgun 26, 1941 (Saka)*  
**Funds to Tamil Nadu under CSS**

**3588. MS.S.JOTHIMANI:**

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds transferred to Tamil Nadu under different Centrally Sponsored Schemes (CSS) during the last five years, head and department-wise;
- (b) the details of reasons for shortage in the revised budget amounts due to the reduction in the rate of taxes for the current year;
- (c) whether the Union Government has received any representation from the State Government of Tamil Nadu for more fund allocations to the State for various development works and if so, the details thereof;
- (d) whether the Union Government has taken steps to grant more funds to Tamil Nadu for taking up developmental activities and if so, the details thereof; and
- (e) the measures being taken by the Government to resolve the delay in the payment of funds for MGNREGA wages to workers in Karur, Tamil Nadu?

**ANSWER**

**MINISTER OF STATE FOR FINANCE**  
**(SHRI ANURAG SINGH THAKUR)**

**(a) & (b):** The Central Government/ Ministry of Finance allocate funds through budgetary process to different Ministries/ Departments for each of the Centrally Sponsored Scheme. The respective Ministry / Department in turn allocate the Central Government share for Centrally Sponsored Scheme as per Scheme guideline to the States/UTs through the Consolidated Funds of the States.

The funds transferred to Tamil Nadu under different Centrally Sponsored Schemes through Public Finance Management System in last 5 years are as follows:

**(Rs. in crore)**

<b>Scheme Category</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>
CSS	11,337.62	10,058.65	8,563.64	10,011.61	10,933.40

**(c)** : Yes. Department of Expenditure has received three representations from the State Government of Tamil Nadu dated 13.02.2019, 16.02.2019 and 23.07.2019. These representations have been forwarded to concerned line Ministries/Departments for necessary action.

**(d)** : Funds have been released under Special Assistance to State of Tamil Nadu. Funds released in the last 5 years are provided at Annex.

**(e)** : Mahatma Gandhi National Rural Employment Guarantee Scheme is a demand driven wage employment scheme. The Government releases funds to States/UTs periodically in two tranches with each tranche consisting of one or more installments based on agreed to Labour Budget (Persondays), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any, overall performance and submission of requisite documents. Fund release to the States/UTs including Tamil Nadu is a continuous process and Central Government is committed to making funds available keeping in view the demand for work.

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**ANNEX**

Rs. (in crore)

Year	One time assistance as support to States to deal with post 14 <sup>th</sup> Finance Commission related issues (for projects to be posed by the States)	One time assistance for Modernisation of State Police Forces	One time assistance to repay over dues/ outstanding bank loan taken for installation of Common Effluent Treatment Plant (CETPs) in Tirupur Textile Sector, Tamil Nadu	One time assistance for development of Fisheries Sector	Authorizing Department of Animal Husbandry, Dairy and Fisheries, Ministry of Agriculture and Farmers Welfare to incur Expenditure of Rs. 100 crore for Blue Revolution (to make Fish Landing Harbour in Tamil Nadu)
2015-16	552.00	17.43	-	-	-
2016-17	-	-	200.00	-	-
2017-18				100.00	100.00
2018-19	-	-	-	-	-
2019-20	-	-	-	-	-

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